

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1705
ANSWERED ON 29TH JULY, 2021
LABOURER WORKING ON ROAD PROJECTS**

1705. KUNWAR DANISH ALI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) is aware of the fact that a labourer working as an outsourced worker of the company died at Vaith Mor on NH-9 and if so, the details thereof;**
- (b) whether NHAI takes any responsibility in such matters;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) the action taken by NHAI in this regard;**
- (e) whether NHAI has provided any compensation to the family of the victim; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) There has been no incident at Vaith Mor on NH-9. However, a labourer has met with an accident with a truck at Km. 82+300 (village Athseni) on 30.05.2021 and died while he was being taken to hospital.

(b) to (f) A relief of amount of Rs. 3.50 Lacs has been paid into the bank account of the family of the deceased by the Concessionaire.
